

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 867/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: OCS Group (India) Ltd  
V/s.  
Flex Art Foil Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
15.	Rajdeep Lahir	Adv. for Resp.	for
	Anirush Joshi	Adv. for Resp.	for
	Arun Mehra	} Adv. for Petitioner	for
	Sanket Shah		Sanket J. Shah

ORDER

TCP No.867/ I&BP/NCLT/MB/MAH/2017

As the parties have almost arrived at settlement, at their request, list this matter for reporting settlement on 4.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)